

SPECIAL BENCH ITEM NO. 107

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 24/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	KRITA ENGINEERING PVT LTD V/S A.N. GASLINES PROJECTS PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Pallav Palit alongwith Sh. Paritosh Mandovra, Adv.: *For the Operational Creditor*
Respondent *: Ex-parte v.o.d. 25.05.2022*

ORDER

A date is requested by Ld. Counsel for the petitioner for filing the hard copy of the petition. As a last opportunity, two weeks time is granted for filing the same. Hard copy of written submission is to be filed.

Let the matter be listed on 6th April, 2023 for argument before the Regular Bench.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Harnam Singh Thakur)
Member (Judicial)

14th March, 2023

Bipul Kumar Tiwari
(Stenographer)